

## Annexure - 7

Name of the corporate debtor: Parenteral Drugs (India) Limited; Date of commencement of CIRP: 09/02/2023 (Copy of the order received on 10/02/2023) ; List of creditors as on: 23/04/2024

## List of operational creditors (Government dues)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	Commissioner of Commercial Taxes Department	Govt of West Bengal	21-02-2023	84,18,842	-	Unsecured	0	0	NO	0	0	0	84,18,842	-	
2	Employee Provident Fund Organization Department	Employee Provident Fund Organization Department	18-05-2023	5,21,741	5,21,741	Unsecured	0	0	NO	0	0	0	--		
3	Employee Provident Fund Organization Department	Employees Provident Fund Organization	08-06-2023	18,08,20,319	8,18,95,984	Unsecured	0	0	NO	0	0	0	--	9,89,24,335	
	<b>TOTAL</b>			<b>18,97,60,902</b>	<b>8,24,17,725</b>								<b>84,18,842</b>	<b>9,89,24,335</b>	

Note: This is prepared provisionally as per the data available on the website of IBBI and as provided by the Creditors; since the erstwhile IRP/ deemed RP has not handover any documents/records/ data till date and the suspended management has also not provided any claim verification related record of the Corporate Debtor.